

Procurement Targets of Wheat

2318. SHRI MADHAVRAO SCINDIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the procurement target fixed for wheat this year, state-wise;

(b) how far the targets have been achieved; and

(c) the steps taken to ensure that farmers did not resort to distress sale of their produce?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No target is fixed, as wheat is procured against voluntary offers by farmers under Government's price support scheme.

(b) A record quantity of 110.71 lakh tonnes of what had been procured during the current rabi marketing season 1990-91 upto 17.8.1990, as compared to 90.04 lakh tonnes procured during 1989-90 Rabi Season.

(c) The Thrust of the Government procurement policy has been to ensure adequate price support to farmers so that distress sale does not occur. A net work of purchase centres operated by the Food Corporation of India and State procuring agencies is set up throughout the country in accordance with the arrangements finalised by Food Corporation of India in consultation with the State Governments concerned which is expanded according to needs from time to time to avoid possibility of distress sale.

Narmada Water Dispute Tribunal Award

2319. SHRI S.C. VARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether under the Narmada Water Dispute Tribunal (NWDT) award, Government of Madhya Pradesh has to complete the construction of Narmada Sagar, the Onkareshwar and Maheshwar projects in various stages before the completion of the Sardar Sarover dam in Gujarat;

(b) the amount required in 1989-90 prices for the execution of the aforesaid works;

(c) whether Union Government propose to extend financial assistance to Madhya Pradesh to enable it to fulfil its obligations under the NWDT award during the Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The Narmada Water Dispute Tribunal's award provides that the construction of Narmada Sagar dam be completed by Madhya Pradesh concurrently with or earlier than the construction of Sardar Sarovar dam. The estimated cost of Narmada Sagar Project is Rs. 1993.67 crores at 1980 price level. There is no specific provision in the Award in respect of the time schedule for the construction of Omkareshwar and Maheshwar projects.

(c) and (d). The proposals for VIII Plan have not been finalised.

Rehabilitation of the Sanal Tribe in Rajasthan

2320. SHRI RAM LAL RAHI: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware of the pitiable plight of sansi tribe in Rajasthan; and

(b) the details of the plans Government